

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(71)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/39/2017

NAME OF THE PETITIONER(S)

: P. Shanmugam & 4 others

NAME OF THE RESPONDENT(S)

: JASMINE AGRO FORESTY PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) P. H. Arvindh Pandian
Sr Advocate
Mr Sricharan
Sai Vihar

Counsel for
Petitioner

[Signature]

2) R. Shankar narayanan
Sr. Adv.
For P. Giridharan
Dominic S. David

R1

[Signature]

3) Rahul Balaji
Vishnu Mohan

R2 - R3

[Signature]

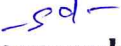
4) T.K. Bhaskar
Prigadaashini N
Keerthi Krishna
Abhinav P
Akhil J.

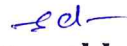
R5 - R6

[Signature]

ORDER

Counsels representing both the parties are present and filed a memo suggesting names of three Valuers from each side as per the order dated 23.11.2017. Copy of the memo is furnished to the respective counsels. Counsels for both the parties prayed for time to make submissions in relation to the interim prayers sought by the petitioner. Time is enlarged at their request. Put up on 07.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

bc